

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

.....PETITIONER

Vs.

M/s Shekar Resorts Ltd. &Ors.

.... RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 19.07.2018

Coram:

R.VARADHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Respondent

: Mr. P Verma, Mr. Arvind Chari, Advocate

ORDER

Heard Orders reserved.

— Sol —

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

— Sol —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)